



2025:DHC:11189-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 18711/2025**

SACHIN BABU MUNDHE Petitioner

Through: Ms. Vertika Sharma and Mr.
Kunal Goswami, Advs.

versus

**CENTRAL RESERVE POLICE FORCE
AND ORS**

.....Respondents

Through: Mr. Syed Abdul Haseeb, CGSC
with Ms. Nasreen Khatoon G.P

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **10.12.2025**

C. HARI SHANKAR, J.

1. Learned Counsel for the appellant seeks leave to withdraw this writ petition as he submits that he intends to institute an appropriate petition at an appropriate stage.

2. Leave and liberty is granted as aforesaid.

3. The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 10, 2025/dsn